

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14/01/2020

T.A./260/35/2016

HINDUSTAN STEEL WORKERS ASSOCIATION
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:5

FOR APPLICANTS(S) Adv. : Mr. P.K. Mohapatra

FOR RESPONDENTS(S) Adv.: Mr. T.K. Mishra

Notes of The Registry	Order of The Tribunal		
	<p>Ld. Counsel for the applicant files a Memo not to press the T.A. Ld. Counsel for the respondents is present. Accordingly, the T.A. is disposed of as not pressed.</p>		
	<table border="1" data-bbox="492 977 1249 1082"> <tr> <td data-bbox="492 977 940 1082"> (SWARUP KUMAR MISHRA) MEMBER (J) </td><td data-bbox="940 977 1249 1082"> (GOKUL CHANDRA PATI) MEMBER (A) </td></tr> </table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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